

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Action Taken Report in compliance of order dated 07.11.2023 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in the matter of O.A. No. 353 of 2022 titled as "Kartik Sharma Versus State of Uttarakhand

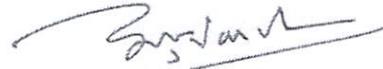
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Date: 15.02.2024

Place: Dehradun

Filed by

Signature:



Name:

Dr Ankur Kansal

Designation:

Environment Engineer, Uttarakhand
Pollution Control Board

Through

Kaushal Gautam

K. P. Gautam
Advocate

Additional Advocate General,
Supreme Court of India

State of Uttarakhand, Counsel for Respondent

Office: A25, Second Floor, Defence Colony,

New Delhi-110024 Mob: 9811101934

Action Taken Report

In the matter of

Original Application No. 353/2022

(I.A. No. 69/2023 & I.A. No. 146/2023)

Kartik Sharma

.....Applicant

Versus

State of Uttarakhand & Ors.

..... Respondents

I. BACK GROUND

1. That, the Hon'ble National Green Tribunal, Principal Bench, New Delhi, in the matter of O.A. No. 353/2022, Kartik Sharma Vs. State of Uttarakhand & Ors., in para 4 and 5 of the order dated 07.11.2023 was pleased to direct as under;

“.....

4. Further, the report is silent on compliance by the individual hotels about management of sewage, water balance and dual piping system as directed in para 4 of the order dated 26.07.2023. We also note that even the notices which are enclosed with the fresh report are issued only yesterday i.e. on 06.11.2023 and till yesterday, there was no action. Hence, we are of the view that the direction issued by the



Tribunal in paragraph 4 of the earlier order has not been fully complied with.

5. Learned Counsel appearing for UKPCB seeks further time to comply with the said direction. The direction of the Tribunal was very clear and has not been complied with. Therefore, we accept the prayer for grant of further time to fully comply with the earlier order of the Tribunal and also to disclose the outcome of the notices which were issued to the defaulting hotels by filing a fresh report within two weeks, subject to deposit of cost of Rs. 10,000/- in the ring-fenced account of the UKPCB.

..... ”

2. In compliance of the above-mentioned directions, the following steps have been taken:-

a) A show cause notice for imposing a fine of Rs. 10,00,000/- was issued to Hotel Jaypee Residency and a show cause notice for imposing a fine of Rs.50,00,000/- was issued M/s Welcome Hotel The Savoy regarding illegal extraction of water from spring near Mussorie lake. UKPCB has imposed environment compensation to above said two hotels amounting total Rs Sixty lakh only on dated 13.02.2024. Copy of such orders of Imposition of Environment Compensation is placed at **Annexure. 1.**

b) Regarding the 106 hotels which have not obtained consent to operate, UKPCB issued show-cause notices to each one. Among these, 73 hotels have applied for Consolidated Consent and



Authorization (referred to as CCA), out of which 61 hotels were granted CCA, and for the remaining 12 hotels, CCA is under consideration at UKPCB. UKPCB has imposed Environment Compensation against 50 Hotels on dated 13.02.2024 including those nine hotels to whom closure direction were issued who have not applied for consent to operate in time as given under show cause notice. List of such 50 Hotels is placed at **Annexure-2**.

- c) Furthermore, 17 hotels that had previously acquired CCA, along with one hotel operating with CCA, were found to be non-operational. These hotels were issued closure directions. Vide letter dated 07.02.2024, UKPCB has directed the Regional Officer to assess the environmental compensation for the past violation of the aforementioned 18 hotels. In this connection, copy of the letter dated 07.02.2024 is being marked and filed as **Annexure No.3** to this Report.
- d) Closure orders have been issued to nine hotels that neither applied for CCA nor responded to the show cause notice. Furthermore, UKPCB is in the process to examine if there is a need to impose Environmental Compensation on these hotels. Vide letter dated 09.02.2024, UKPCB has directed the Regional Officer to submit the compliance of the closure orders issued to these aforementioned hotels. In compliance of the same compliance of the closure order of the aforementioned nine hotels is made by the way of either sealing or disconnection of the electricity. In this connection, copy of the letter dated 09.02.2024 issued to Regional



Officer along with the compliance report is being marked and filed as Annexure No.4 to this Report.

- e) It is pertinent to mention that the cost of Rs.10,000/- has been deposited in the ring-fenced account of UKPCB. In this connection copy of the Statement of Accounts dated 22.11.2023 is being marked and filed as Annexure No.5 to this Report.

The report is being submitted for the perusal of the Hon'ble NGT.





LIFE
Lifestyle For
Environment

327 Annexure-1

मुख्यालय

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून

E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-191/2024/1406,

दिनांक :- 13.02.2024

सेवा में,

M/s Hotel The Savoy,
Library Bazar, Gandhi Chowk Post Savoy,
Mussoorie, Dehradun.

विषय :- M/s Hotel The Savoy को निर्गत कारण बताओ नोटिस के सम्बन्ध में।

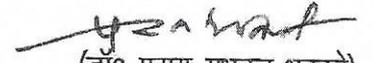
महोदय,

उपरोक्त विषयक इस कार्यालय द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-33(ए) के अन्तर्गत आपके होटल को निर्गत कारण बताओ नोटिस दिनांक 06.11.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके द्वारा मा0 एन0जी0टी0 के आदेश दिनांक 21.04.2023 एवं 26.07.2023 के क्रम में आपके होटल द्वारा किये गये जल अधिनियम के उल्लंघन पर आपके होटल पर क्यों न ₹50लाख की पर्यावरणीय क्षतिपूर्ति आरोपित कर दी जाये, सम्बन्धी कारण बताओ नोटिस निर्गत किया गया था।

उपरोक्त क्रम में एवं मा0 एन0जी0टी0 द्वारा निर्गत निर्देशों का अनुपालन करते हुये आपके होटल के विरुद्ध पर्यावरणीय क्षतिपूर्ति (Environment Compensation) आरोपित की जानी है।

अतः आपको निर्देशित किया जाता है कि आपके होटल के विरुद्ध आंकलित पर्यावरणीय क्षतिपूर्ति की धनराशि ₹50,000,00/- (रूपया पचास लाख मात्र) पत्र प्राप्ति के एक माह के अन्तर्गत डिमान्ड ड्राफ्ट के माध्यम से इस कार्यालय में जमा किया जाना सुनिश्चित करें। पर्यावरणीय क्षतिपूर्ति राशि का डिमान्ड ड्राफ्ट "उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड" के नाम एवं देहरादून में देय होगा। निर्धारित समयावधि के अन्तर्गत पर्यावरणीय क्षतिपूर्ति राशि जमा न किये जाने पर विषयगत प्रकरण पर अग्रेतर कार्यवाही की जायेगी।

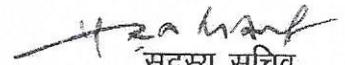
भवदीय


(डॉ० पराग मधुकर धकाते)
सदस्य सचिव

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-191/2024/1406,

दिनांक :- 13.02.2024

प्रतिलिपि :- क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


सदस्य सचिव

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पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-191/2024/1407,

दिनांक :- 13.02.2024

सेवा में,

M/s Jaypee Residency Manor,
Near St. Georges College,
Barlowganj, Mussoorie, Dehradun.

विषय :- M/s Jaypee Residency Manor को निर्गत कारण बताओ नोटिस के सम्बन्ध में।

महोदय,

उपरोक्त विषयक इस कार्यालय द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-33(ए) के अन्तर्गत आपके होटल को निर्गत कारण बताओ नोटिस दिनांक 06.11.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके द्वारा मा0 एन0जी0टी0 के आदेश दिनांक 21.04.2023 एवं 26.07.2023 के क्रम में आपके होटल द्वारा किये गये जल अधिनियम के उल्लंघन पर आपके होटल पर क्यों न ₹10लाख की पर्यावरणीय क्षतिपूर्ति आरोपित कर दी जाये, सम्बन्धी कारण बताओ नोटिस निर्गत किया गया था।

उपरोक्त क्रम में एवं मा0 एन0जी0टी0 द्वारा निर्गत निर्देशों का अनुपालन करते हुये आपके होटल के विरुद्ध पर्यावरणीय क्षतिपूर्ति (Environment Compensation) आरोपित की जानी है।

अतः आपको निर्देशित किया जाता है कि आपके होटल के विरुद्ध आंकलित पर्यावरणीय क्षतिपूर्ति की धनराशि ₹10,000,00/- (रूपया दस लाख मात्र) पत्र प्राप्ति के एक माह के अन्तर्गत डिमान्ड ड्राफ्ट के माध्यम से इस कार्यालय में जमा किया जाना सुनिश्चित करें। पर्यावरणीय क्षतिपूर्ति राशि का डिमान्ड ड्राफ्ट “उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड” के नाम एवं देहरादून में देय होगा। निर्धारित समयावधि के अन्तर्गत पर्यावरणीय क्षतिपूर्ति राशि जमा न किये जाने पर विषयगत प्रकरण पर अग्रेतर कार्यवाही की जायेगी।

भवदीय



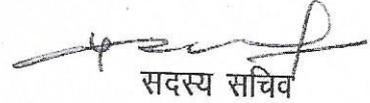
(डॉ0 पराग मधुकर धकाते)

सदस्य सचिव

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-191/2024/1407,

दिनांक :- 13.02.2024

प्रतिलिपि :- क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



सदस्य सचिव

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Annexure-2

S. No.	Name of the Hotel	Amount of Environment Compensation Imposed (In Rs) in dated 13.02.2024
1.	M/s The Claridges Hotel Pvt. Ltd., Barlowganj Road, Mussoorie, Dehradun.	26,250/-
2.	M/s Hotel Garhwal Terreis, 85 mall Road, Mussoorie, Dehradun.	4,42,500/-
3.	M/s Hotel Minerva, The Mall road, Kulri Bazar, Near green vegetarian, Mussoorie, Dehradun.	1,05,750/-
4.	M/s Hotel Dream Palace, Sylverton Estate, Kulri, The Mall road, Mussoorie, Dehradun.	20,250/-
5.	M/s Hotel Castle View, Landour Bazar, Clock Tower, Mussoorie, Dehradun.	13,500/-
6.	M/s Hotel Vikas, The Mall road, Mussoorie, Dehradun.	38,250/-
7.	M/s Hotel Rock Stone, The Mall road, Near Post Office, Mussoorie, Dehradun.	31,500/-
8.	M/s Hotel Karma Villas, Vill Estate big bend picture palace road, Mussoorie, Dehradun.	69,750/-
9.	M/s Hotel Prakrit, Village-Tundbar Kyarkuli, Mussoorie, Dehradun.	18000/-
10.	M/s Sunset View Resort, Vill-Kyarkuli, Power House, Mussoorie, Dehradun.	20,250/-
11.	M/s Hotel Hard Rock, Dehradun road, Mussoorie, Dehradun.	88,250/-
12.	M/s Hotel India (hotel hard rock), Big bend picture palace road, Mussoorie, Dehradun.	88,250/-
13.	M/s Hotel Himalayan Breeze, Mall road, Near-Library, Mussoorie, Dehradun.	1,95,750/-
14.	M/s Hotel Jass Resorts, Cart Road, Mussoorie Lake, Dhobhighat, Mussoorie, Dehradun.	76,500/-
15.	M/s Hotel Shingar, Mall Road, Mussoorie, Dehradun.	1,03,500/-
16.	M/s Hotel Sapphire, Camel back road, Mussoorie, Dehradun.	22,500/-
17.	M/s Yog Holistic Wellness Centre Unit of Aron Resort, Kulri Chowk, Mussoorie, Dehradun.	96,750/-

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18.	M/s Hotel Aashna, Glen Ronak Estate, Near Waverly Convent School, Mussoorie, Dehradun.	18000/-
19.	M/s Hotel Ramanand Regency, Charlville Road, Mussoorie, Dehradun.	18000/-
20.	M/s Hotel Parmanand Residency (Ramanand Residency) Charlville Road, Mussoorie, Dehradun.	18000/-
21.	M/s Hotel Tourist Home, Mount view Estate, Kulri, Mussoorie, Dehradun.	1,01,250/-
22.	M/s Hotel Carlton Plaisance, Happy Valley Road, Near the LBSNA Academy, Mussoorie, Dehradun.	22,500/-
23.	M/s Hotel Landour Residency, Clock Tower, Mussoorie, Dehradun.	15,750/-
24.	M/s Hotel Royal Mansion, Near Wynberg school, The mall road, Mussoorie, Dehradun.	2,70,000/-
25.	M/s Hotel Welcome, Radha Bhawan Estate, Mussoorie, Dehradun.	29,250/-
26.	M/s Hotel Spring, Unit of Luxmi Resorts, Library Road, Mussoorie, Dehradun.	1,01,250/-
27.	M/s Hotel Bright Star, Kulri Bazar, Mussoorie, Dehradun.	1,73,250/-
28.	M/s Hotel London House, The Mall Road, Survey Colony, Mussoorie, Dehradun.	1,71,000/-
29.	M/s Hotel Nandan, Baroda estate library chowk, Mussoorie, Dehradun.	4,50,000/-
30.	M/s Hotel J.S. Inn, Kempty fall road, Charleville, Mussoorie, Dehradun.	2,52,000/-
31.	M/s Hotel Sky Touch, The Mall road, Mussoorie, Dehradun.	1,95,750/-
32.	M/s Hotel Prestige, Gandhi Chowk, Mussoorie, Dehradun.	3,62,250/-
33.	M/s Hotel Natraj Palace, U/O Kiran Divya, Natraj Palace, Kulri, Mussoorie, Dehradun.	29,250/-
34.	M/s Hotel Charlene, Near Hotel Brentwood, The Mall Road, Kulri, Brentwood land, Mussoorie, Dehradun.	2,250/-
35.	M/s Hotel Picnik, Picture Palace, Kulri, Mussoorie, Dehradun.	4,500/-
36.	M/s Hotel Valentine, Mall Road, Mussoorie, Dehradun.	2,97,000/-
37.	M/s Hotel Mussoorie Mid View, Mall Road, Mussoorie, Dehradun.	2,58,750/-
38.	M/s Hotel Akansha Anand Plaza, Near Radha Krishna Mandir, Mussoorie, Dehradun.	1,84,500/-

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39.	M/s Hotel Valley Vista, Landour Bazar, Mussoorie, Dehradun.	2,25,000 /-
40.	M/s Hotel Emal, Duglavilla Road, Gandhi Chowk, Mussoorie, Dehradun.	2,02,500 /-
41.	M/s Hotel Notting hill a unit of Loharu Infrastructures Pvt. Ltd., Raddison road chowk, The Mall Road, Mussoorie, Dehradun.	2,49,750 /-
42.	M/s Hotel Green View, Mall Road, Gandhi Chowk, Mussoorie, Dehradun.	4,09,500 /-
43.	M/s Hotel Ashoka Plaza, Mall Road, Opp-Bata Showroom, Mussoorie, Dehradun.	4,09,500 /-
44.	M/s Hotel Urvashi Palace, Behind Clock tower, Oak Road, Mussoorie, Dehradun.	4,09,500 /-
45.	M/s Hotel Plazo, Near Radha Krishna Mandir, Mussoorie, Dehradun.	4,09,500 /-
46.	M/s Hotel Wild Flower House, Mall Road, Mussoorie, Dehradun.	4,09,500 /-
47.	M/s Heavens View Resort, Kulri Chowk, Mussoorie, Dehradun.	4,09,500 /-
48.	M/s Hotel Elegant Hill, Kulri Chowk, Mussoorie, Dehradun.	4,09,500 /-
49.	M/s Hotel Kamakshi Grand, Picture Palace, Mussoorie, Dehradun.	6,82,500 /-
50.	M/s Hotel Radison Tara, The Mall Road Sylverton Estate, Mussoorie, Dehradun.	6,82,500 /-

15/2/2024

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Annexure-3 332 उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून

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पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-568(Vol.- II)/2024/1316.
ई-मेल द्वारा

दिनांक 07.02.2024

सेवा में,

क्षेत्रीय अधिकारी

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

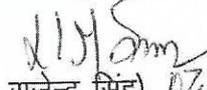
देहरादून।

विषय:- मा0 एन0जी0टी0, में योजित मूल आवेदन सं0-353/2002 कार्तिक शर्मा बनाम उत्तराखण्ड राज्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 07.11.2023 के अनुपालन में अपने पत्र सं0 यूकेपीसीबी/आर.ओ.डी./एन0जी0टी0 49/2023-24/4433-1770 दिनांक 10.01.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। मा0 एन0जी0टी0 द्वारा अपने आदेश दिनांक 07.11.2023 में अन्य निर्देशों के साथ-साथ 18 होटल जो बन्द पाये गये एवं पूर्व में Non Compliant थे, के Past Violation पर कार्यवाही के सम्बन्ध में विवरण चाहा गया है। आपसे अनुरोध है कि कृपया 18 होटल, जो निरीक्षण में बन्द पाये गये थे, उन होटलों में उल्लंघन के दिवसों की गणना सहित पर्यावरणीय क्षतिपूर्ती सम्बन्धी आंकलन इस कार्यालय को प्रेषित करने का कष्ट करें।

भवदीय,


(डा0 राजेन्द्र सिंह) 07.02.2024
वैज्ञानिक अधिकारी

HL

Annexure-4



मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpeb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/साओ-~~011-191~~/2024/1529

दिनांक :- 09.02.2024

सेवा में,

क्षेत्रीय अधिकारी (प्र०),
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
क्षेत्रीय कार्यालय, देहरादून।

विषय :- मा० एन०जी०टी० में योजित मूल आवेदन सं०-353/2022 में पारित आदेशों के क्रम में मसूरी क्षेत्रान्तर्गत की अद्यतन स्थिति के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने पत्र सं०-यू.के.पी.सी.बी./आर.ओ.डी./एन.जी.टी.-49/2023-24/4433-1770 दिनांक 10.01.2024 जिसके द्वारा बोर्ड मुख्यालय द्वारा 106 होटलों को निर्गत कारण बताओ निर्देशों की अनुपालन की अद्यतन स्थिति प्रेषित की गयी है, का सन्दर्भ ग्रहण करना चाहें।

अवगत होना चाहें कि आप द्वारा प्रेषित पत्र के अनुसार 106 होटलों में से 09 होटलों (सूची संलग्न) द्वारा कारण बताओ नोटिस का अनुपालन न किये जाने पर बन्दी आदेश निर्गत किया गया है।

उपरोक्त 09 होटलों को निर्गत बन्दी आदेश के अनुपालन की अद्यतन स्थिति सहित आख्या अविलम्ब बोर्ड मुख्यालय को उपलब्ध कराना सुनिश्चित करें।

संलग्नक :- यथोपरि।

भवदीय


(अमित पोखरियाल)
पर्यावरण अभियन्ता

पत्रांक-यूकेपीसीबी/एचओ/साओ- /2024/

दिनांक :- 02.2024

प्रतिलिपि :- प्रभारी कोर्ट सेल, यू०के०पी०सी०बी०, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

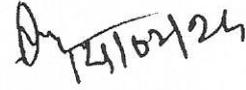

पर्यावरण अभियन्ता

0/2

मसूरी के होटलो के बन्दीकरण की आख्या

माननीय राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन सख्या 353/2022 कार्तिक शर्मा बनाम उत्तराखण्ड राज्य में पारित आदेश दिनांक 18-05-2022 के अनुपालन में उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड से निर्गत बन्दी आदेश दिनांक 6-11-2023 के क्रम में आज दिनांक 14-02-2024 को निम्न सदस्यो द्वारा संयुक्त रूप से कार्यवाही करते हुये (1) होटल मै0 ग्रीन व्यू , (2) होटल अशोक प्लाजा, (3) होटल प्लाजो, (4) होटल रेडिशन तारा, (5) होटल उवर्शी पैलेस, (6) होटल कामाक्षी ग्रान्ड, (7) होटल एलीगेन्ट हिल, (8) होटल हैवन व्यू रिसोर्ट, (9) होटल व्वाइल्ड फ्लावर के विधुत संयोजन विच्छेदन कर होटलो के इलैक्ट्रीक पैनल को सील किया गया है।

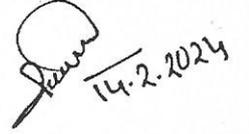
एस0के0 डिमरी/सहायक वैज्ञानिक अधिकारी।

 14/02/24

राकेश कण्डारी/सहायक पर्यावरण अभियन्ता।

 14-2-24

पंकज थपलियाल/उपखण्ड अधिकारी उत्तराखण्ड पॉवर कारपोरेशन लि0।

 14.2.2024

टी0एस0रावत/सहायक अभियन्ता उत्तराखण्ड जल सस्थान मसूरी।

राजेश नैथानी/अधिशाली अधिकारी नगर पालिका परिषद, मसूरी।



डा0 आर0के चर्तुवेदी/क्षेत्रीय अधिकारी उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड।

 Rik

निम्नलिखित को सादर सूचनार्थ /अवलोकनार्थ :-

1. सदस्य सचिव उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड उत्तराखण्ड।
2. जिलाधिकारी महोदया, देहरादून।
3. उपजिलाधिकारी, मसूरी।



335 Annexure-5

STATEMENT OF ACCOUNT

CANARA BANK
Account Branch
17:18 PM
IFSC
MCR

3963-DEHRADUN GURJARA MANSINGH 248001
CNRB0003963
248015009

DATE 22-11-23 12

Account No : 2726101009296
Product Name : CANARA SB GENERAL
Customer ID : 122540298
Customer Name : UEPPCB CONTROL OF POLLUTION (EC Account)
Address : 46 B IT PARK SIDCUL
SAHASTRADHARA ROAD
DEHRADUN
DEHRADUN
UTTARAKHAND
IN
248001

Nominee Reference num :
Nominee Name :
Account Title : UEPPCB
Joint Holder's/Authorised : MEMBER SECRETARY
Person's Name :

Period : 01-11-2023 To 22-11-2023
Name Currency : INDIAN RUPEES
Swift code : CNRBIN8BBFD

TRANS DATE	VALUE DATE	BRANCH	REF/CHQ.NO	DESCRIPTION	WITHDRAWS	DEPOSIT	BALANCE
01-NOV-23	01-NOV-23	0		B/F ...	0.00	30,795,272.00	30,795,272.00
01-NOV-23	01-NOV-23	1745	000000276003	BY CLG:DEL ACCTS-KOTAK MAHINDRA BANK LTD, KOTAK	0.00	423,000.00	31,218,272.00
06-NOV-23	06-NOV-23	33		RTGS CR- YESBR5202311069936 0020-YESB00000003-UTTARAKHAND ENV PROT-/FAST/FAST	0.00	323,893.36	31,542,165.36
14-NOV-23	14-NOV-23	33		NEFT CR- CBINH23318507851-CBIN0283170-UK ENV PROTE POLLU CONT BOARD UEPPC-	0.00	10,000.00	31,552,165.36
21-NOV-23	21-NOV-23	33		NEFT CR- CBINH23325995323-CBIN0283170-UK ENV PROTE POLLU CONT BOARD UEPPC-	0.00	10,000.00	31,562,165.36

Statement Summary :

Opening Balance	Total Debit Amount	Total Credit Amount	Debit Count	Credit Count	Closing Balance	Unclear Balance	Sweep-in Balance as on 22-11-23 12:37:18 PM
30,795,272.00	0.00	766,893.36	0	4	31,562,165.36	0.00	0.00

UNLESS THE CONSTITUENT BRINGS TO THE NOTICE OF THE BANK ANY DISCREPANCIES / OMISSION/ ERRORS/ UNAUTHORISED DEBITS IMMEDIATELY.
THE ENTRIES IN SUCH PASS SHEET SHALL BE DEEMED AS CORRECT AND SHALL BIND THE CONSTITUENT FOR ALL PURPOSE AND INTENTS.
BEWARE OF PHISHING ATTACKS THROUGH EMAILS AND FAKE WEBSITES.